

### Upgradation of State Food Laboratory as on 02.01.2020

FSSAI is implementing a Central Sector Scheme for “Strengthening of Food Testing System in the Country Including Provision of Mobile Food Testing Labs” (SOFTeL) with a total outlay of Rs. 481.95. The time frame for implementation of the Scheme is 2016-17 to 2018-19. Proposal for extension of the scheme up to March, 2020 is under consideration with Ministry of Health & Family Welfare, New Delhi.

The scheme *inter alia* envisages strengthening of 45 State Food Testing Labs. At least one food testing laboratory in each State and two in larger States would be assisted. Under this scheme, a grant of Rs. 10 crore (approx.) is earmarked for each SFTL. This includes (i) Rs. 0.50 crore towards creation/renovation of infrastructure for housing high-end equipment (HEE), (ii) Rs. 8.45 crore towards procurement of 3 high end equipment viz. LC-MSMS, GC-MSMS and ICP-MS (along with consumables, CAMC and manpower) and, (iii) Rs. 1 crore towards setting up of microbiology laboratory. A grant of Rs. 10 crore is also being provided to State for setting up of basic food testing laboratory. Further, for those North East States which do not have any Food Testing Laboratory, the Scheme provides a grant of Rs. 3 crore each for setting up new food testing laboratory there.

The Rate Contracts for three high end equipments have been finalized. The list of empanelled vendors, along with terms and conditions of empanelment and standard format of purchase order has been shared with States/UTs, besides uploading on the website of the FSSAI under the caption „Food Testing“.

This would enable the States/UTs to analyse the regulatory and surveillance samples drawn by the FSO within the shortest possible time frame; to analyze the safety parameters in food samples such as Heavy metals, Pesticide residues, Antibiotic and drug residues and Naturally occurring toxic substances along with Microbiological tests; to ensure compliance of FSSAI standards on food; to enable the laboratory to achieve NABL accreditation within 2 years from the date of release of final instalment; to become a resource point for training and facility up-gradation for other existing Government / Public Food testing laboratories in the State; and to introduce online laboratory data management system through Laboratory Information Management System (LIMS).

So far **38 State Food Safety Laboratories of 29 States/UTs** have been taken up for upgradation including setting up **15 microbiology laboratories in 14 States/UTs**. Proposals for setting up of 10 microbiology laboratories in 10 States/UTs are under consideration. A total Grant in aid of **Rs. 269.19 crore** has been released for the upgradation of these laboratories, so far. State-wise details are under (as on 02.01.2020).

S.N.	Name of the State/UT & other components	Grant Sanctioned (month of sanction)	Status of Renovation Work (RW) and Purchase of equipments	Setting up of Microbiological Laboratory	Remarks
1.	Andhra Pradesh (Regional Public Health Laboratory, Vishakhapatnam)	Rs. 50 Lakh (June, 2017)	<ul style="list-style-type: none"><li>Renovation Work (RW) yet to be started.</li><li>Proposal is under consideration of the state Government. (State's communication dated 26.02.2019)</li></ul>	Proposal not yet received	Issues has been taken up with the Chief Secretary vide letter dated 25.04.2019 followed by reminder dated 26.07.2019

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					and 24.12.2019.
2.	Assam (State Public Health Laboratory, Guwahati)	Rs. 4 Crore (March & May 2017) Rs. 3.20 Crore (March, 2019) Rs. 1.30 Crore (August, 2019)	<ul style="list-style-type: none"> <li>RW completed.</li> <li>GC-MSMS and LC-MSMS installed; training underway. ICP-MS yet to be received.</li> </ul>	Proposal has been received and is under process.	Status as per state's MPR received dated 09.12.2019
3.	Bihar (Combined Food & Drug Lab, Agamkuan, Gulzarbagh, Patna)	Rs. 4.00 Crore (March, 2019) Rs. 3.20 Crore (August, 2019) Rs. 1.75 Crore (September, 2019)	<ul style="list-style-type: none"> <li>Civil &amp; Electrical work has been started by BMSICL and will be completed in 20-25 days. (state's communication dated 20.08.2019)</li> </ul>	Proposal has been received and is under process.	State wide communication dated 07.11.2019 has been requested to send the MPR.
4.	Chhattisgarh (State Food & Drugs Testing Lab, Kalibadi, Raipur)	Rs. 35 Lakh (March 2018) Rs. 6.15 Crore (Aug 2018) Rs. 2.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> <li>RW is in under progress and will be completed in three month.</li> <li>Purchase Orders for procurement of HEE have been issued on 16.12.2019.</li> </ul>	Proposal has been received and is under process.	Status as per state's communication dated 17.12.2019.
5.	Delhi (Food Laboratory, Department of Food Safety, Delhi) <u>NABL accreditation upto 08-05-2021.</u>	Rs. 50 Lakh (March 2017) Rs. 4.25 Crore (Nov, 2017) Rs. 1.75 Crore (May 2018) Rs. 50 Lakh (June, 2018) Rs. 2.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> <li>All three HEEs have become functional.</li> <li>Samples are being analysed on all three HEEs.</li> <li>UC has been received for Rs.63012022 /-</li> </ul>	Planning to go ahead with the vendor to be finalised by FSSAI. Equipments to be procured have been identified.	Status as per MOM of the interaction dated 12.12.2019.
6.	Goa (Food and Drugs Laboratory, Goa)	Rs. 50 Lakh (May 2017) Rs. 4.25 Crore (Nov, 2017) Rs. 50 Lakh (April 2018) Rs. 4.20 Crore (Jan, 2019)	<ul style="list-style-type: none"> <li>ICPMS, GCMSMS &amp; LCMSMS have been installed. PQ is pending.</li> <li>UC received for Rs. 50 lakhs.</li> <li>UC received for Rs. 4,24,96,243/= vide e-mail dated 11.12.2019.</li> <li>HEEs are not being utilized for want of Asst. Chemist</li> </ul>	<ul style="list-style-type: none"> <li>Rs. 50 lakh released in April 2018, UC received.</li> <li>Renovation work completed.</li> <li>IQ/OQ/PQ, and validation is in progress</li> </ul>	Status as per state's MPR dated 11.12.2019

S.N.	Name of the State/UT & other components	Grant Sanctioned (month of sanction)	Status of Renovation Work (RW) and Purchase of equipments	Setting up of Microbiological Laboratory	Remarks
			(Endorsement dated 14.11.2019)		
7.	Gujarat*  (Food and Drug Laboratory, Vadodara)	Rs. 50 Lakh (May 2017)  Rs.35 Lakh (Feb 2018)  Rs. 6 Crore (May 2018)  Rs. 60 lakh (Aug 2018)  Rs. 2.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> <li>All the three high end equipment have been installed.</li> <li>UCs for Rs.35 lakh, Rs.50 lakh spent during 2017-18 and Rs. 5,67,62,475 spent during 2018-19 have been received.</li> <li>Samples are being analysed on ICPMS &amp; GCMSMS. Method validations are under process on LCMSMS.</li> </ul>	<ul style="list-style-type: none"> <li>Grant of Rs.95 Lakh has been released.</li> <li>UC for Rs.35 Lakh has been received.</li> <li>Infrastructure work is completed</li> <li>Procurement of Equipment is pending.</li> </ul>	Status as per MPR dated 16.11.2019
8.	Gujarat*  (Regional Food Laboratory, Rajkot)	Rs. 50 Lakh (August, 2018)  Rs. 6 Crore (Aug 2019) Rs. 2.45 Crore (September, 2019)	<ul style="list-style-type: none"> <li>State has furnished UC for the amount of Rs.50 Lakh utilized in 2018-19.</li> <li>All three HEEs have been installed as communicated during VC held on 10.12.2019.</li> </ul>	Proposal not yet received	<ul style="list-style-type: none"> <li>Status as per VC dated 10.12.2019</li> <li>State has been requested to send the MPR vide e-mail dated 25.11.2019 and VC dated 10.12.2019</li> </ul>
9.	Haryana  (State Food Laboratory, Chandigarh)	Rs. 50 Lakh (July 2017)  Rs. 6 Crore (May 2018)  Rs. 2.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> <li>Renovation work not is completed and UC is awaited from the respected Dept.</li> <li>HEEs have been received but could not installed as site is not ready.</li> </ul>	Proposal has been received and is under process.	Status as per state's MPR dated 05.11.2019. State vide letter dated 26.12.2019 has been advised to make the part payment to the vendors.
10.	Haryana  (District Food Laboratory, Karnal)	Rs. 50 Lakh (December 2019)	<ul style="list-style-type: none"> <li>The proposal of State for upgradation of SFTL, Karnal has been approved for setting up of Basic</li> </ul>	<ul style="list-style-type: none"> <li>No proposal has been received.</li> </ul>	FSSAI is in the process of empanelling vendors for

S.N.	Name of the State/UT & other components	Grant Sanctioned (month of sanction)	Status of Renovation Work (RW) and Purchase of equipments	Setting up of Microbiological Laboratory	Remarks
			Analytical facilities.		setting up basic SFTL.
11.	Himachal Pradesh  (State Food Lab, Composite testing laboratory (CLT), Kandaghat)	Rs. 50 Lakh (March 2017)  Rs. 6.00 Crore (September, 2019)	<ul style="list-style-type: none"> <li>RW is under progress. Civil work has been completed.</li> <li>Procurement of furniture is under way.</li> <li>Purchase Orders for procurement of HEE have been issued dated 01.10.2019.</li> </ul>	Proposal not yet received	Purchase Orders for procurement of HEE have been issued dated 01.10.2019.
12.	J & K (Jammu)  (Public Health Laboratory, Patoli, Jammu)	Rs. 1.00 Crore (March & Aug 2017)  Rs. 5.50 Crore (Nov, 2017)	<ul style="list-style-type: none"> <li>RW almost completed.</li> <li>All the High end equipments (namely LCMSMS and ICPMS) have been procured and installed.</li> <li>Calibration of Equipment are under process.</li> <li>NABL accreditation is in process</li> </ul>	<ul style="list-style-type: none"> <li>Grant of Rs. 1 Crore has been released.</li> <li>RW completed.</li> <li>Equipments are being procured.</li> </ul>	<ul style="list-style-type: none"> <li>Status as per MOM of the VC dated 20.12.2019</li> <li>UC for an amount of Rs. 11.65 Crore has been received vide e-mail dated 02.12.2019</li> </ul>
13.	J & K (Srinagar)  (Public Health Lab, Dalgate, Srinagar)	Rs. 1.00 Crore (June & Aug. 2017)  Rs. 5.50 Crore (Nov, 2017)	<ul style="list-style-type: none"> <li>RW completed.</li> <li>High end equipments (LCMSMS and GCMSMS) have been installed.</li> </ul>	<ul style="list-style-type: none"> <li>Grant of Rs. 1 Crore has been released.</li> <li>RW completed.</li> <li>Equipments are being procured</li> </ul>	
14.	Jharkhand (State Food Testing Laboratory, Namkum, Ranchi)	Rs.5.50 Crore (March, 2019) Rs. 1.70 Crore (August, 2019) Rs. 1.75 Crore (September, 2019)	<ul style="list-style-type: none"> <li>RW work is in process as per State's endorsement dated 28.11.2019.</li> <li>POs have been issued dated 09.12.2019.</li> </ul>	Proposal received and under process with state.	Status as per state's endorsement dated 09.12.2019.
15.	Karnataka  (Karnataka State Food Laboratory, Bangalore)	Rs. 50 Lakhs (March 2017)  Rs. 8.50 Crore (Nov, 2017)  Rs.50 lakh (August 2018)	<ul style="list-style-type: none"> <li>Renovation work completed.</li> <li>All the three high end equipments viz. GCMSMS, ICPMS and LCMSMS have been commissioned.</li> <li>Equipment are not being utilized as procurement of minor equipment and</li> </ul>	<ul style="list-style-type: none"> <li>Mobilization advance of Rs.50 lakh released in August 2018.</li> <li>Waiting for finalization of Vendor by FSSAI.</li> </ul>	Status as per state's MPR received dated 04.11.2019.

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			chemicals is under process. <ul style="list-style-type: none"> <li>UC for Rs. 4,41,08,558 has been received on 04.12.2019.</li> </ul>		
16.	Karnataka (Divisional Food Testing Laboratory, Mysore)	Rs. 5.00 Crore (March 2019)	<ul style="list-style-type: none"> <li>EC in its 6<sup>th</sup> Meeting approved the proposal of State for upgradation of SFTL, Mysore by setting up of Basic Analytical facilities.</li> </ul>	Proposal not yet received	FSSAI is in the process of empanelling vendors for setting up basic SFTL.
17.	Kerala* (Regional analytical Laboratory, Malaparamba, Kozhikode-673009)	Rs. 4.0 Crore (March & May 2017) Rs. 5 Crore (Nov, 2017) Rs. 50 lakh (Oct, 2018)	<ul style="list-style-type: none"> <li>Renovation work has been completed.</li> <li>GCMSMS and LCMSMS have been installed and calibrated. Samples are being analysed.</li> <li>UC has been received for 6,17,30,464/= vide e-mail dated 10.10.2019, original hard copy is still awaited.</li> </ul>	<ul style="list-style-type: none"> <li>Rs.50 lakh has been released.</li> <li>Steps has been taken to entrust the renovation work of Microbiology laboratory to KMSCL.</li> <li>Tendering in process</li> </ul>	<ul style="list-style-type: none"> <li>Status as per MPR received on 19.12.2019</li> <li>Validation for analysis in single matrix is under process/done (LC &amp; GC/ICP)</li> </ul>
18.	Kerala* (Govt Analyst's Laboratory, Thiruvananthapuram)	Rs. 50 lakh (Aug, 2018) Rs. 6.70Crore (Aug 2019)	<ul style="list-style-type: none"> <li>RW had been started and under progress (MPR 19.12.2019).</li> <li>UC has been received for 12,09,344/= vide e-mail dated 17.12.2019, original hard copy is still awaited.</li> </ul>	Proposal received and under process with state.	As per States MPR dated 19.12.2019
19.	Madhya Pradesh* (State Food Testing Laboratory, Food and Drug Administration, Bhopal)	Rs. 50 Lakh (March 2017) Rs. 8.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> <li>RW is under process; therefore, HEEs received in Feb/Mar. 2019 could not be installed.</li> <li>50% payment i.e. 2,83,81,200/= for three HEE have been released.</li> </ul>	Proposal received and under process with state.	As per States MPR dated 13.12.2019
20.	Maharashtra* ( Food Laboratory, Mumbai)	Rs. 50 Lakh (Sept. 2017)	<ul style="list-style-type: none"> <li>RW yet to be started</li> <li>Rs. 49,98,975 has been sanctioned by the State Govt. to PWD for carrying out renovation work. (state's communication dated 14.02.2019.)</li> </ul>	Proposal received and under process with state.	Vide d.o. letter dated 28.06.2019 & 20.11.2019, issues has been taken up with the

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					CS, of the State.
21.	Manipur (State Public Health Food Testing Laboratory, R&D Wing Complex, Medical Directorate, Lamphel)	Rs. 50 Lakh (July 2017) Rs. 6 Crore (May 2018) Rs.2.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> <li>Renovation work has been completed.</li> <li>Selection of vendors has been done. Purchase orders have been vetted and forwarded to State for further action. (State's communication dated 17.01.2019)</li> </ul>	Proposal received and under process with state.	Vide e-mail dated 12.07.2019 followed by reminder 07.08.2019. State has been asked to inform the latest Status. As per tecom with State on 16.12.2019, All 3HEEs have been installed.
22.	Manipur (Zonal Food Testing Laboratory, Moreh)	Rs. 2.40 Crore (March 2019)	<ul style="list-style-type: none"> <li>A New Laboratory has been constructed by the State. Amount has been released for procuring/installing the equipments proposed by the State</li> </ul>	Not applicable	The matter for setting up of basic analytical lab would be placed in the next EC meeting.
23.	Meghalaya (Food Testing Laboratory, Pasteur Hills, Shilong)	Rs. 50 Lakh (July 2017) Rs. 8.45 Crore (Jan, 2019) Rs. 50 Lakh (March, 2019)	<ul style="list-style-type: none"> <li>RW completed. UC for Rs. 50 Lakh received.</li> <li>User's training completed by 14.12.2019. Application training is planned in January.</li> <li>UC for Rs. 4,00,74,284/= received on 05.02.2019 vide letter dated 27.11.2019.</li> </ul>	Rs.50 Lakh released in March, 2019. Waiting for finalization of Vendor by FSSAI.	Status as per MPR dated 20.12.2019.
24.	Nagaland (State Public Health Laboratory, Kohima)	Rs. 50 Lakh (March 2017) Rs. 2 Crore (March 2018) Rs. 4 Crore (May 2018) Rs.2.45 Crore (Jan, 2019) Rs. 50 Lakh (March, 2019)	<ul style="list-style-type: none"> <li>RW completed. UC received.</li> <li>All the three HEEs were installed in April 2019.</li> <li>Rs. 3.85 crore has been released to vendors</li> <li>Samples are not being analysed as</li> </ul>	Rs.50 Lakh has been released in March, 2019. Infrastructure work yet to be started. Funds are yet to be transferred to SPHL account	<ul style="list-style-type: none"> <li>Status as per MPR received on 28.11.2019.</li> <li>State has been requested to send the original hard copies</li> </ul>

S.N.	Name of the State/UT & other components	Grant Sanctioned (month of sanction)	Status of Renovation Work (RW) and Purchase of equipments	Setting up of Microbiological Laboratory	Remarks
			<p>Application training has been concluded in Nov 2019 only.</p> <ul style="list-style-type: none"> <li>• UC of Rs. 3,97,33,731 submitted vide e-mail dated 28.11.2019.</li> </ul>	from Director's account.	for UC.
25.	Odisha (Public Health Laboratory, Convent Square Bhubaneswar)	<p>Rs. 50 Lakh (April 2017)</p> <p>Rs. 6 Crore (Aug 2018)</p> <p>Rs.2.45 Crore (Jan, 2019)</p>	<ul style="list-style-type: none"> <li>• RW has been completed. RW has been carried out by the State by its own budget.</li> <li>• Vendors have been selected and purchase orders vetted and forwarded to the state govt. State Government has released PO for GCMSMS on 08.03.2019</li> </ul>	<ul style="list-style-type: none"> <li>• Rs. 50 Lakh released to the State in 2016-17 is to be utilized for the setting up of Microbiology Laboratory.</li> </ul>	<ul style="list-style-type: none"> <li>• Vide D.o. letter dated 18.11.2019 from CP, State had been requested to install the three HEEs by 10.12.2019.</li> <li>• Talked to DD odisha on 20.12.2019</li> </ul>
26.	Puducherry (Department of Food & Drug Testing, Indira Nagar, Gorimedu)	<p>Rs. 50 Lakh (June 2018)</p> <p>Rs. 8.45 Crore (November, 2019)</p>	<ul style="list-style-type: none"> <li>• RW has been started with a timeline of 4 months</li> </ul>	Proposal received and under process with state.	<ul style="list-style-type: none"> <li>• Status as per MPR dated 10.12.2019.</li> </ul>
27.	Punjab ( State Food Lab Punjab, Food & Drug Testing Building at Kharar, SAS Nagar)	<p>Rs. 4.0 Crore (March &amp; April, 2017)</p> <p>Rs. 25 lakh (Aug 2018)</p> <p>Rs. 1 Cr (January, 2019)</p> <p>Rs. 9 lakh</p>	<ul style="list-style-type: none"> <li>• RW completed. State has been requested to furnish UC.</li> <li>• ICP-MS &amp; GC-MSMS have been installed and samples are being analysed.</li> <li>• LCMSMS have been installed in August 2019. Procurement of consumables is under process.</li> <li>• UC received for Rs. 4 Crore vide letter dated 16.08.2019.</li> </ul>	<ul style="list-style-type: none"> <li>• Rs. 1 Crore has been released in March, 2019.</li> <li>• Infrastructure for setting up of microbiology lab has been already completed.</li> <li>• In the VC State was asked to expedite the process to make the Lab functional.</li> </ul>	<ul style="list-style-type: none"> <li>• Status as per MPR received dated 17.12.2019.</li> </ul>
28.	Rajasthan (Regional Food Laboratory, Jodhpur)	<p>Rs. 50 Lakh (May 2018)</p> <p>Rs. 6.70 Crore (March 2019)</p> <p>Rs. 1.75 Crore (September, 2019)</p>	<ul style="list-style-type: none"> <li>• RW is in progress and likely to be completed by the end of September, 2019 (MPR dated 12.07.2019).</li> <li>• Committee has been</li> </ul>	Proposal not yet received	State has been requested to send the MPR vide e-mail dated

S.N.	Name of the State/UT & other components	Grant Sanctioned (month of sanction)	Status of Renovation Work (RW) and Purchase of equipments	Setting up of Microbiological Laboratory	Remarks
			constituted for selection of HEEs. • UC received for Rs. 50 lakhs		25.11.2019.
29.	Rajasthan (Regional Food Laboratory, Udaipur)	Rs. 50 Lakh (May 2018) Rs. 6.70 Crore (March 2019) Rs. 1.75 Crore (September, 2019)	• RW is in progress and likely to be completed by end of September, 2019. • Committee has been constituted for selection of HEEs.	Proposal not yet received	Status as per MPR dated 20.11.2019
30.	Rajasthan, Jaipur	Rs. 50 Lakh (November, 2018)	• Not Applicable	Waiting for finalization of Vendor by FSSAI.	Status as per MPR dated 20.11.2019.
31.	Sikkim (State Food Testing Laboratory, Singtam)	Rs. 5.00 Crore (March, 2019)	• Laboratory has been selected for upgradation by setting up of Basic Functional Laboratory.		• FSSAI is in the process of empanelling vendors for setting up basic analytical labs
32.	Tamil Nadu (Food Analysis Laboratory, Guindy, Chennai)	Rs. 50 Lakhs (March 2017) Rs. 6 Crore (Nov, 2017) Rs. 50 Lakh (June, 2018)	• RW completed and UC for that received. • LCMS/MS & GCMS/MS installed. Samples are being analysed. • UC for 3,73,48,997 received vide letter dated 06.12.2019	Work is to be executed by PWD through Bioxia.	• Status as per MPR dated 23.12.2019.
33.	Tamil Nadu (Food Analysis Laboratory, Madurai)	Rs. 50 Lakh (Dec, 2018) Rs. 6.70 Crore (March, 2019)	• vide communication dated 10.12.2018 has furnished the requisite undertaking. • Status awaited.	Proposal not yet received	
34.	Telangana * (State Food Laboratory, Nacharam, Hyderabad)	Rs. 50 Lakh (July 2017) Rs. 2 Crore (March 2018) Rs. 4 Crore (May 2018) Rs. 50 lakh (July 2018) Rs.2.45 Crore (Jan, 2019)	• Renovation work has been completed. UC is awaited. • All equipment have been installed and calibrated. Samples are being analysed.	• Infrastructure works Completed. Purchase of Equipment pending	• Status as per MPR dated 18.12.2019. • 100% payment released.



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35.	Tripura (Regional Food Testing Laboratory, Agartala)	Rs. 50 Lakh (September 2019)	<ul style="list-style-type: none"> <li>Upgradation of RFTL, Agartala by installing two HEEs viz. GC-MSMS and LC-MSMS, subject to preparedness of the laboratory in terms of infrastructure for installation of approved HEEs.</li> <li>Signed copy of MoU received.</li> </ul>	Proposal has been received and is under process.	<ul style="list-style-type: none"> <li>An amount of Rs. 50 lakhs has been received as per States MPR dated 25.11.2019.</li> </ul>
36.	Uttar Pradesh* (Govt. Public Analyst Laboratory, Aliganj, Lucknow)	Rs. 50 Lakh (March 2017) Rs. 2 Crore (March 2018) Rs.3.50 Crore (May 2018) Rs.2.45 Crore (Jan, 2019)	<ul style="list-style-type: none"> <li>Lab was already renovated by the State by its own budget. Grant has been provided only for procuring HEEs.</li> <li>All the three HEEs have been installed and manpower for each of the HEEs has been deployed by the respective vendors.</li> </ul>	Proposal has been received and is with experts for vetting	<ul style="list-style-type: none"> <li>Status as per MPR dated 03.12.2019</li> <li>Samples are being analysed on ICPMS and GCMSMS but not on LCMSMS due to lack of consumables</li> </ul>
37.	Uttarakhand (State Food and Drug Testing Laboratory, Rudrapur)	Rs. 50 Lakhs (April 2017) Rs.6.00 Crore (Dec, 2019)	<ul style="list-style-type: none"> <li>Prestart activities have been finalized and Renovation work is likely to start soon.</li> <li>Draft POs have been vetted by FSSAI vide letter dated 09.12.2019.</li> <li>State has nominated officials for the NABL accreditation process.</li> </ul>	Proposal has been received and is under process.	<ul style="list-style-type: none"> <li>As per the visit report of CP (30-31<sup>st</sup> July 2017), CP, FSSAI directed the State to complete the RW, submit the proposal for ML and place the Order for HEEs within three months.</li> </ul>
38.	West Bengal*	Rs. 50 Lakh (March 2017)	<ul style="list-style-type: none"> <li>RW completed and UC awaited.</li> </ul>	<ul style="list-style-type: none"> <li>Tender process for</li> </ul>	<ul style="list-style-type: none"> <li>Status as per VC with</li> </ul>

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	( State food Lab West Bengal, Kolkata)	Rs. 8.50 Crore (November 2017) Rs. 50 Lakh (August 2018)	<ul style="list-style-type: none"> <li>• ICPMS and LCMSMS have been commissioned and Routine analysis work has been started.</li> <li>• GC-MSMS has been installed but commissioning is yet to be done. Routine analysis not started.</li> <li>• NABL accreditation in the field of chemical testing has been received.</li> </ul>	the Civil works and Procurement through e-tender for instruments and rate contracts for media are under process.	State dated 02.01.2019.

\* These State Food Testing Laboratories are NABL Accredited.

States/UTs have been requested from time to time to expedite RW, shortlist vendors from the list of empanelled vendor given in Rate Contract, submit proposal for setting up of microbiology laboratory and also to submit UC in case the grant utilized, so for. All States have been again requested to send the MPR vide e-mail dated 19.11.2019.

State wise status of the proposals for the upgradation of additional Laboratories is as under.

S. N.	Name of the State/UT	Remark/Last Communication
1.	Andaman & Nicobar	State requested for financial assistance through Central Sector Scheme for constructing a new building to accommodate both chemical and microbiological laboratories. As the scheme does not have provision for the financial assistance for the construction of the new building, UT administration vide communications dated 19.09.2018 and 15.01.2019, asked to construct building from its own budget and submit proposal for upgradation, thereafter. As discussed with the UT administration during visit of the CEO to the UT on 16.04.2019, State vide letter dated 27.04.2019 requested for the financial assistance for setting up of a State level food testing laboratory including microbiological unit with fish quality testing facility at Port Blair under CSS. Matter was examined in FSSAI and vide letter dated 31.05.2019 State has been asked to submit Detailed Project Report (DPR) for consideration before agreeing to provide financial assistance. DPR was provided by the UT vide letter dated 14.6.2019 which was incomplete and therefore additional information sought from the UT vide letter dated 10.7.2019. Director, CIFT, Kochi has been requested to assist the A&N UT vide letter dated 31.07.2019. Vide communication dated 30.08.2019, CIFT and State has been asked to share the progress made so far.
2.	Arunachal Pradesh	There is no Food Laboratory in the State. State vide letter dated 19.8.2017 has informed that they will provide required plot of land and also requested to assist for the manpower and technical guidance/initial expenses etc. for the propose laboratory. As decided in 5 <sup>th</sup> Meeting of the EC held on 28.05.2018, a meeting was held on

		<p>8.11.2018 Nodal Officer (SFTL) of the state to pave the way for the establishment of the Laboratory. During the meeting it was decided that State would approach MoDONER for support under their "North East Special Infrastructure Development Scheme" (NESIDS) for the development of land and construction of building. Issues has been taken up with the Chief Secy of the State vide DO letter dated 10.01.2019.</p> <p>As per the State's communication dated 05.05.2019, proposal for establishment of SFTL will be taken up by Planning and Development Branch of State Health Department.</p> <p>State has been requested to send the proposal for setting up of basic SFTL along with arrangement of building and manpower as per the MOM dated 09.12.2019 for the VC held with State on 13.11.2019.</p>
3.	Mizoram (Aizwal)	<p>As there is no Food Laboratory in the State, there is provision for setting up of a new Food Testing Laboratory in the State under the Central Sector Scheme subject to readiness of State in terms of appropriate building space, technical manpower, uninterrupted electrical &amp; water supply, laboratory furniture, etc. for the operation of the laboratory. State vide letter dated 31.08.2016 informed that they will provide building infrastructure in Aizwal.</p> <p>State has been requested vide letter dated 13.10.2017, 23.11.2017, 15.12.2017, 08.01.2018, 22.02.2018 and 20.04.2018 to intimate their plan for engaging requisite manpower in the proposed laboratory, submit a detailed project report, etc. However, no response received.</p> <p>As decided in 5<sup>th</sup> Meeting of the EC held on 28.05.2018, FSSAI vide letter 03.07.2018 and subsequent reminder 24.08.2018 has requested the State to come for a meeting. Response of the State Government is still awaited. Issues has also been taken up with the Chief Secretary of the State vide letter dated 09.10.2018.</p> <p>In the meantime it has been observed there is Central Scheme being implemented by MoDONER under which the State may be eligible for getting financial assistance for the development of the land and construction of building. Accordingly vide DO letter dated 10.01.2019 this information has been conveyed to the Chief Secy of the State with the request to submit their proposal to MoDONER. Matter was further followed up with the State over telecom followed by e-mail dated 14.10.2019.</p>
4.	Andhra Pradesh (Guntur)	<p>State submitted the proposal vide e-mail dated 26.05.2019. After examination of the proposal it has been found that the laboratory does not have sufficient space for HEEs, most of the basic essential instruments are not available and out of sanctioned 11 technical posts, 3 posts are vacant. Therefore, vide letter dated 13.07.2018 State has been asked to fulfill these requirements for further consideration of the proposal. State was not represented in the 6<sup>th</sup> EC meeting on 22.02.2019 in which the proposal was to be discussed. Matter was also discussed with State officials in VC on 03.04.2019. A reply from the State is still awaited.</p>
5.	Maharashtra (Aurangabad)	<p>Initially State vide letter dated 04.05.2019 submitted proposal for the upgradation of SFTL, Nagpur. Accordingly the matter was placed before EC in its 5<sup>th</sup> EC meeting on 28.05.2019 for the consideration but during the meeting State representatives informed that now State wants to upgrade the SFTL, Aurangabad. EC directed the State to submit detailed proposal for SFTL Aurangabad and matter to be discussed in next EC meeting. State was again asked to submit the proposal vide letter dated 06.02.2019 but State did not submit the proposal. However based on presentation submitted by the State the matter was placed before the EC in its 6<sup>th</sup> meeting on 22.02.2019, EC decided that the proposal for additional Laboratory from the State will be considered only after grant released for upgradation of first Laboratory i.e. SFTL, Mumbai to the State is utilized by the State. Grant for first</p>

		Laboratory is yet to be utilized by the State.
6.	Uttar Pradesh (Meerut)	State submitted the proposal vide letter dated 07.05.2018. Proposal was discussed in the The EC approved the release of grant subject to visit and positive recommendation by the FSSAI appointed team deputed to visit the laboratory. FSSAI team visited the Laboratory on 29.08.2018 and recommended to take up the laboratory for upgradation by Basic Functional Laboratory after the completion of renovation work being carried out by the State Government by its own Budget. Renovation work was to be completed in December, 2018 but we have not received any update from the State, so far. State was informed about the decision vide letter dated 03.10.2018 with the request to inform its view. A reply in the matter is still awaited. Further, State was not represented in the 6 <sup>th</sup> EC meeting on 22.02.2019 in which matter was scheduled for the discussion.
7.	West Bengal (Siliguri)	Proposal for the upgradation of additional SFTL from the State i.e. Regional Food Laboratory, Siliguri was received vide State letter dated 07.06.2018. After examination it has been found that the laboratory does not have sufficient space for HEEs, most of the basic essential instruments are not available, out of sanctioned 9 technical posts, 5 posts are vacant and no food sample has been analyzed during last three years. Therefore, vide letter dated 15.10.2018 State has been asked to fulfill these requirements for further consideration of the proposal. As a reply from the State was awaited State was again requested vide letter dated 18.01.2019 and 11.02.2019 to furnish a reply. However neither detailed reply has been received, so far nor the State was represented in the 6 <sup>th</sup> EC meeting on 22.02.2019 in which the proposal was to be discussed.

**States/UTs are requested to provide requisite information so as to strengthen the food testing laboratories, at the earliest.**